### COURT-II

### Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

## Appeal No. 209 of 2012

Dated : 9<sup>th</sup> January, 2014

### Present: Hon'ble Mr. Rakesh Nath, Technical Member Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

| West Central Railway<br>Versus<br>Madhya Pradesh Electricity Regula | atorv | •••                                | Appellant(s)  |
|---|-------|------------------------------------|---------------|
| Commission & Ors.   |       |                                    | Respondent(s) |
| Counsel for the Appellant(s)  | :     | Ms. Gitanjali Mo<br>Ms. Manshi Gau |               |
| Counsel for the Respondent(s)                                       | :     | Ms. R. Mekhala<br>Mr. G. Umapath   | -             |

Mr. C.K. Rai for R-1

# ORDER

At the request of the learned Counsel for the Respondent No.2 to 4, post

the matter for hearing on 27th January, 2014.

(Justice Surendra Kumar) Judicial Member (Rakesh Nath) Technical Member

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